चौपाटी (बम्बई) पर तस्कर वस्तुओं का पकड़ा जाना

652. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अप्रैल 1971 के पहले पखवाड़े में केन्द्रीय उत्पादनशुल्क अधिकारियों द्वारा बम्बई के चौपाटी समुद्री तट से बड़ी मात्रा में सोना तथा घड़ियाँ बरामद की गई है ,

(ख) यदि हाँ, तो उनका मूल्य क्या है , और

(ग) इस सिलसिले में कितने व्यक्तियों के विरुद्ध कार्यवाही की गई है तथा यह कार्यवाही किस प्रकार की है ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री के० आर० गणेश).(क)से(ग). बम्बई के चौपाटी समुद्र तट के पास क्षति ग्रस्त स्थिति में छोड़ी गयी एक टैक्सी से बम्बई पुलिस के अधिकारियों ने निम्नलिखित माल बरामद किया। विदेशी मार्का 46,600 ग्राम सोना जिसका अन्तर्राष्ट्रीय मुद्रा दर पर मूल्य लगभग चार लाख रुपया है, भारतीय बाजार दर पर लगभग 8 लाख रुपये के मूल्य की 10,000 कलाई घड़ियां और लगभग 65,000 रुपये के मूल्य के घड़ी के फीते। अभी तक कोई गिरफ्तारी नहीं की गई है। मामला, बम्बई सीमाशुल्क अधिकारियो द्वारा ले लिया गया है।

Demands Made by Employees of the Branches of Reserve Bank of India, Kanpur

6530. SHRI ROBIN SEN : Will the MINISTER OF FINANCE (VITTA MANTRI) be pleased to state :

(a) whether the attention of Government has been drawn to the agitation launched by the employees of the branches of Reserve Bank of India, Kanpur (U.P.) ;

(b) if so, the main demands of the emplopees ;

(c) whether any steps have been taken by Government to meet their demands, if so, the details thereof , end

(d) if not, the reasons therefor ?

THE MINISTER OF FINANCE (VITTA MANTRI) (SHRI YESHWANTRAO CHAVAN):(a) to (d). It has been reported by Reserve Bank of India that following an altercation between a professional shroff and an employee of Cash Department of Kanpur Branch over exchange of notes on 14.5.1971, the shroff was alleged to have threatened to murder the employee. On the matter being reported to the police, the shroff was arrested and later on released after obtaining from him a bond of good conduct. In sympathy with the employee, the staff of Cash Department is stated to have refused to handle any business of shroffs over the counters. The demand of the staff is that other leading shroffs should condemn in writing the action of the shroff who had threatened the employee. The Manager of the Kanpur branch has impressed upon the employees that shroffs, being members of public, should be afforded normal facilities and he is trying to promote a Settlement.

Enquiry held Into the Death of H.E. Braganza, Chief Engineer of Indian Airlines And two Others

654. SHRI MUHAMMAD SHERIFF. Will the MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) be pleased to state :

(a) whether any enquiry was held into the death of H.E. Braganza, Chief Engineer of Indian Airlines and two others inside a hanger at Palam Airport on 25th March, 1971 ;